

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. 500/252/ND/2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2018.

NAME OF THE COMPANY: M/s. Unnati Construction Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Shobhit Srivastava, Dy. ROC
Mr. Deepak Anand, Advocate, Income Tax

ORDER

Mr. Shobhit Srivastava, Dy. ROC prays for some time to file their reply.
As none is present on behalf of the appellant, adjourned to 1st June, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)